

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 1147 of 2016

Rabindra Kumar Singh @ Rabindra Singh ... Appellant
Versus
The State of Jharkhand through ACB ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Anurag Kashyap , Adv.
For the ACB : Mr. T.N. Verma, Adv.

04 / 09.07.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellant prays for time.
Prayer for time is allowed as the last chance.
List this appeal eight weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-